THE MINISTER OF HOME AFF-AIRS (SHRI Y.B. CHAVAN): Illegal activities of some Mizo-Kuki miscreant consisting of harassment and intimidation of the local tribals in some parts of Manipur have come to notice and suitable steps have been taken.

## SCHOLARSHIPS FOR SCHEDULED CASTES AND SCHEDULED TRIBES STUDENTS

- \*85. SHRI B. K. GAIKWAD: Will the Minister of EDUCATION be pleased to state:
- (a) the number of scholarships awarded to students belonging to the Scheduled Castes and the Scheduled Tribes during the year 1967-68;
- (b) the number of applications for scholarship rejected by Government during the year 1967-68; and
- (c) what are the reasons for the rejection of those applications?

THE MINISTER OF STATE MINISTRY OF **EDUCATION** THE (PROF. SHER SINGH) 1(a) Under the Scheme of Scholarships for overseas studies to Scheduled Castes, Scheduled Tribes. Denotified Nomadic and Semi-Nomadic Tribes students, with which the Education Ministry is concerned. 10 and 5 scholarships were awarded to Scheduled Castes and Tribes respectively 1967-68. during the year

- (b) Scheduled Castes 30 Scheduled Tribes 8
- (c) Applications have been rejected either on the ground of not possessing prescribed qualifications or for not belonging to the prescribed caste.

## EDUCATION COMMISSION PAY-SCALES FOR HARYANA AND HIMACHAL TEACHERS

- \*86. SHRI K. C. BAGHEL: Will the Minister of EDUCATION be pleased to state:
- (a) whether the recommendations of the Education Commission in regard to pay scales of teachers have been made applicable in Haryana and Himachal Pradesh;
- (b) if not, whether Government propose to implement the new scales and if so, from which date; and
- (c) if the reply to part (b) above be in the negative, the reasons there for ?

THE MINISTER OF STATE IN THE MINISTRY. OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c) In Haryana, the Education Commission's scales have been made applicable with effect from 1-12-1967 for school teacher and with effect from 1-11-1966 for college/university teachers.

In Himachal Pradesh, the Education Commissions scales have not been implemented so far, but the matter is under the consideration of the Government.

\*87. [Transferred to 1st August, 1968

\*88. [Withdrawn.]

## सरकारी कर्मचारियों में अनुशासनहीनता

- 89, श्री रेवती कान्त सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि : अस्त क
- (क) क्या यह सच है कि भारत मरकार ने मरकारी कर्मचारियों में बढ़ती हुई अनुशासन-हीनता और काम के प्रति उनकी लापरवाही पर नियत्रण करने के लिए मई, 1968 में कोई नया परिपत्र जारी किया है; और
- (म्व) यदि हां, तो इस रुझान पर रोक लगाने के लिये क्या कदम उठाये गये हैं।

## †[Indiscipline among Government Employees

- \*89. SHRI REWATI KANT SINHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Government of India issued a new circular in May, 1968 to check increasing indiscipline among Government employees and their indifference to wards office work; and
- (b) if so, what steps have been taken to check this tendency?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) जी हा, श्रीमन् । गृह मत्रालय के कार्यलय ज्ञापन संख्या 46/4/68-इस्ट्स (क), दिनांक 23 अप्रैल, 1968 का हिन्दी रूपान्तर 31 मई, 1968 को जारी किया गया था। इस परिपत्र की एक प्रतिलिपि सदन के सभा-पटल पर रखी जाती है। [देखिये परि- शिष्ट 65, अनुपत्र संख्या 11,] (अंग्रजी संस्करण)

<sup>†[ ]</sup> English translation.